

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 280/2024 in CP(IB) 497/7/HDB/2018
u/s. 7 of IBC, 2016

IN THE MATTER OF:

International Asset Reconstruction Company Pvt Ltd **...Financial Creditor**

VS

Atlanti Spinning and Weaving Mills Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 280/2024

Learned Counsel Mr. Aditya, for applicant present through Video Conference. This is an application to take 16th Progress Report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-
MEMBER (T)

Sd/-
MEMBER